

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

Subject: Promotion of Junior Scale Stenographers as Senior Scale Stenographers in Subordinate Judiciary of Jammu and Kashmir Provinces.

Order No.: 922

Dated: 31-12-2015

Sanction is hereby accorded to the promotion of following Junior Scale Stenographers of Subordinate Judiciary of Jammu and Kashmir Provinces, as PA-Cum- Senior Scale Stenographers in the pay Scale of Rs. 9300-34800 with grade pay of Rs. 4600:

## Kashmir Province

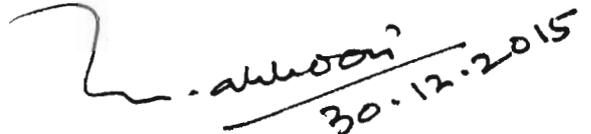
S. No.	Name of the official	Present place of posting
1.	Shri Arshid Hussain Wani	Junior Scale Stenographer, CJM Court, Srinagar

## Jammu Province

S. No.	Name of the official	Present place of posting
1.	Shri Sunil Sharma	Junior Scale Stenographer, CJM Court, Samba
2.	Shri Bansi Lal	Junior Scale Stenographer, PDJ Court, Kishtwar

*The posting orders of the promotees shall be issued separately.*

(By Order)

  
(Mohammad Yousuf Akhoo)  
Principal Secretary to  
Hon'ble the Chief Justice

No. 571-76/PSY-384  
Copy to the

Dated: 31-12-2015

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
- 3-5) Principal District & Sessions Judge Srinagar/Samba/Kishtwar.
6. Order File.
7. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the High Court website.

  
30-12-2015